

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/ BB/17	-	Admission	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K.N. PHANINDRA
ADVOCATE
9845062273

PETITIONER

K.N. Phanindra

ORDER

Counsel for Petitioner is present. Today matter is listed for admission for compliance. Perused office note. Counsel reported that, he ^{has} given the name of IRP. Counsel has no objection to issue notice to the Respondent at the first instance before proceedings further. Counsel stated that, already notice issued and Respondent did not claim. The Tribunal at the first instance order ^{ed} to issue notice to Respondent before proceedings further. Registry is directed to prepare notice and Counsel to send the same to the Respondent by Speed post. Counsel filed returned covered containing petition addressed to the Respondent. List it on 27/07/2017.


Member (T)


Member (J)